

(c) if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V.N. GADGIL) :

(a) Commencement of regional TV service in Karnataka and Orissa depends on the availability of a CxC transponder in INSAT-IC and satellite uplinks at Bangalore and Bhubaneswar. Establishment of these uplinks has been provided for in the VII Plan of Doordarshan. Regional TV service in the North-Eastern region is dependent on commissioning of the common programme production and feeding centre at Guwahati. Work on this scheme is in progress. Order has also been placed for an uplink at Guwahati. Use of one CxC transponder of INSAT-IB has been approved for the regional service in the North-Eastern region.

(b) and (c). Under the approved Plan for introduction of regional (primary) TV service in various States, use of satellite linkage is envisaged for the State of Jammu and Kashmir. Establishment of an uplink at Srinagar for this purpose has been provided for in the VII Plan. The service can, however, be commenced only on operationalisation of INSAT-II group of satellites, by early 1990s. In the State of Uttar Pradesh, regional service will be based on microwave linkages. Provision of additional microwave links for this purpose has been included in the VII Plan. For introduction of regional (primary) service in Himachal Pradesh, establishment of a programme production centre and a 1 KW TV transmitter at Shimla has been included in the VII Plan. The scheme is expected to be completed by the end of the Plan period. Extension of primary service to the remaining areas of Himachal Pradesh and hill areas of Uttar Pradesh will depend on the availability of additional satellite linkage capability in the 1990's.

**Implementation of IRDP and NREP
in Andhra Pradesh**

8802. SHRI S. PALAKONDRAYUDU :
Will the Minister of AGRICULTURE be pleased to state :

(a) the details of house sites, houses distributed under IRDP and NREP; State-

wise, year-wise since 1981-82; 1982-83; 1983-84, and 1985-86;

(b) the details of house sites, houses distributed in Andhra Pradesh for weaker sections under IRDP and NREP since 1983-84; 1984-85 and 1985-86;

(c) The utilisation of foodgrains by different States State-wise and year-wise under NREP since 1983;

(d) utilisation of foodgrains by Government of Andhra Pradesh under NREP and IRDP during 1981-82; 1982-83; 1983-84; 1984-85 and 1985-86; and

(e) the percentage increase in foodgrains allotted under NREP to Andhra Pradesh for the 1985-86 ?

THE MINISTER OF AGRICULTURE

(S. BUTA SINGH) : (a) and (b). No house-sites are distributed under IRDP or NREP. Construction of houses for SCs. and STs. and free bonded labourers is, however, permissible item of work to be taken up under NREP. Information in regard to construction of houses under NREP is being collected separately from the year 1984-85. Statement-I indicating State-wise break up of houses constructed during the year 1984-85 and 1985-86 including those constructed in Andhra Pradesh under NREP is given below.

(c) Statement—II indicating the foodgrains utilised under NREP in different States/UTs during the years 1983-84 to 1985-86 is given below :

(d) No foodgrains are utilised under IRDP. In so far as NREP is concerned, the position of foodgrains utilised in Andhra Pradesh during the years 1981-82 to 1985-86 is as under :

1981-82	53137.48 (MTs.)
1982-83	22355.22 (MTs.)
1983-84	11867.06 (MTs.)
1984-85	8009.45 (MTs.)
1985-86	498.64 (MTs.)
	(upto Feb. 86)

(e) The percentage increase of foodgrains allocated to Andhra Pradesh during the year 1985-86 as compared to the year 1984-85 comes to 195.68.

Statement I

Statement indicating houses constructed under NREP during 1984-85 and 1985-86.

Sl. No.	State/UT.	Number of House constructed during		Period to which information in Col. 3 relates
		1984-85	1985-86	
1	2	3	4	5
1.	Andhra Pradesh	4856	5069	Sept. 85
2.	Assam	154	85	Sept. 85
3.	Bihar	20854	5859	Dec. 85
4.	Gujarat	11748	672	Dec. 85
5.	Haryana	NR	NR	Dec. 85
6.	Himachal Pradesh	NIL	NIL	Dec. 85
7.	J & K	NIL	800	Sept. 85
8.	Karnataka	2252	943	Sept. 85
9.	Kerala	NR	NR	Sept. 85
10.	Madhya Pradesh	25	NIL	Dec. 85
11.	Maharashtra	NR	366	Dec. 85
12.	Manipur	NIL	NIL	Dec. 85
13.	Meghalaya	NR	NIL	Sept. 85
14.	Nagaland	NR	NIL	Sept. 85
15.	Orissa	1574	288	Dec. 85
16.	Punjab	NR	NR	Dec. 85
17.	Rajasthan	1044	464	Dec. 85
18.	Sikkim	NIL	NIL	Dec. 85
19.	Tamil Nadu	6345	2864	Dec. 85
20.	Tripura	293	20	Dec. 85
21.	Uttar Pradesh	301	560	Dec. 85
22.	West Bengal	1891	1306	Sept. 85
23.	A & N Islands	NR	NR	Dec. 85
24.	Arunachal Pradesh	NR	NR	Dec. 85
25.	Chandigarh	NIL	NR	Dec. 85
26.	D & N Haveli	NIL	5345	Dec. 85
27.	Deeni	NR	NR	Dec. 85
28.	G.D. & Diu	12	1	Dec. 85
29.	Lakshadweep	NIL	NR	Dec. 85
30.	Mizoram	13	NIL	Dec. 85
31.	Pondicherry	NIL	NIL	Dec. 85
ALL INDIA		51362	24642	

NR—Not Reported,

Statement II

State-wise utilisation of foodgrains during 1983-84 to 1985-86.

(In MTs.)

Sl. No.	State/UT.	Quantity of foodgrains utilised during			Period to which the information Col. 5 relates
		1983-84	1984-85	1985-86	
1		2	3	4	5
1.	Andhra Pradesh	11867.06	8009.45	500	Feb. 86
2.	Assam	173.07	2258.66	740	March, 86
3.	Bihar	13882.10	28287.30	43110	-do-
4.	Gujarat	10609.00	8501.00	7970	-do-
5.	Haryana	1469.52	1980.70	1560	Feb. 86
6.	Himachal Pradesh	968.80	1149.59	940	March, 86
7.	Jammu & Kashmir	1365.90	1181.35	530	January, 86
8.	Karnataka	10384.32	7201.26	8910	March, 86
9.	Kerala	6992.56	3327.80	11420	-do-
10.	Madhya Pradesh	16600.00	11152.37	12610	Feb. 86
11.	Maharashtra	15.03	5.30	...	-do-
12.	Manipur	50.20	113.99	180	March, 86
13.	Meghalaya	55.76	121.64	40	-do-
14.	Nagaland	250.00	430.00	120	-do-
15.	Orissa	15682.43	14044.37	9160	Feb. 86
16.	Punjab	910.41	8.00	6950	March, 86
17.	Rajasthan	4681.70	1670.70	123990	Feb. 86
18.	Sikkim	200.17	141.35	190	March, 86
19.	Tamil Nadu	22999.00	29252.00	28040	Feb. 86
20.	Tripura	1717.63	415.40	450	-do-
21.	Uttar Pradesh	3181.41	24761.98	63360	-do-
22.	West Bengal	22089.00	21160.00	11010	-do-
23.	A & N Islands	200.34	192.43	170	-do-
24.	Arunachal Pradesh	...	6.50	10	March, 86
25.	Chandigarh	...	5.00	10	-do-
26.	D & N Haveli	19.33	195.08	220	-do-
27.	Delhi	12.50	9.80	20	-do-
28.	G.D. & Diu	Feb. 86
29.	Lakshadweep	73.00	142.00	170	March, 86
30.	Mizoram	34.00	March, 86
31.	Pondicherry	280.90	309.79	150	Feb. 86
ALL INDIA		146764.43	170535.17	332530	